

**Report of Commonwealth Consultative Group "CHOGM"**

6131. SHRI N. VENKATA RATNAM : Will the Minister of FINANCE be pleased to state :

(a) the main features of the report of the Commonwealth Consultative Group 'CHOGM' submitted to the Members of Commonwealth Finance Ministers at Toronto in September, 1984;

(b) whether they were accepted and implemented, if not, the reasons therefor; and

(c) steps taken by India to overcome the obstructions ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI (JANARDHANA POOJARY) : (a) The main feature of the report was that it suggested that the Commonwealth Finance Ministers should collectively propose a two or three days meeting of the Development Committee (a Joint Ministerial Committee of the Governors of the World Bank and the IMF) to be convened not later than the first quarter of 1985 to discuss the issues identified by the Group. These issues mainly cover (1) Balance of Payments position of developing countries and the role of IMF, (2) role and resource position of multilateral financing institutions like the World Bank, (3) capital flows (including Official Development Assistance, (4) trade liberalisation, protectionism and structural adjustment and (5) linkage between money and finance, trade and economic development.

(b) and (c). The Toronto meeting of finance Ministers accepted the recommendations and authorised the Minister of Finance of Canada, who chaired the Meeting to draw the attention of the September, 1984 meetings of Development Committee to this recommendation of the Group. Accordingly Finance Minister of Canada speaking on behalf of the Commonwealth countries in the Development Committee meeting held on 23rd September, 1984 in Washington

presented the suggestion for a special meeting of the Development Committee in early 1985 to discuss comprehensive range of monetary, development, finance, debt and related trade issues. In April, 1985, the meeting was held to discuss, among other issues, the issues proposed by the Commonwealth Finance Ministers, also.

**Modernisation of Seafood Industry**

6132. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of COMMERCE be pleased to state :

(a) whether Government have formulated any scheme for the modernisation of the seafood industry; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : (a) and (b). Government has sanctioned various schemes for modernisation of the seafood industry and incentives are available for various activities such as

- (i) Joint ventures for new products ;
- (ii) up-grading efficiency of freezing units,
- (iii) installation of refrigeration units for transportation of marine products,
- (iv) automatic flake/chip ice making plants, and
- (v) setting up of mini-laboratories and up-grading of peeling sheds for quality control.

[English]  
12.00 hrs.

PROF. MADHU DANDAVATE (Rajapur) : Adjournment must get the priority, Sir. I want to make a submission about the Adjournment Motion that I have tabled. Let me make a submission and then you decide, Sir.